NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.157/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company Under Section		Sushil Kumar Ganeriwala & AnrVersus-Bengal Brahmaputra Realty Ltd. & Ors. 397/398		
1. Cs.	ROHIT KU	MAR HUPTA (PCS) MAR KESHRI (PCS) } PETITIONERS.	Rohit Keshri 29/11/12

1. MISENAPNA CHOUBEY ADV. 2- MOHAN GOENKA PCS Perford ent

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ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 02/01/2018 for remaining arguments.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (I)